Dear Chief Commissioner/Director General,

Kindly refer to D.O. letter of even number dated 05.05.2016, 08.08.2016, 15.11.2016, 23.12.2016, 03.01.2017 and 19.01.2017 regarding uploading/updating of status of court cases relating to Administrative/Establishment matters on LIMBS Portal. As we are in the process of doing all the file work through e-office, it may not be feasible to entertain communication regarding court cases unless and until all the relevant documents like copy of OA/WP/Para-wise Comments/counter reply etc. are not uploaded on this portal.

2. It has been observed that the process of uploading/updating of status of the court cases on the portal is very slow. Besides, some CCOs/Directorates have even not registered themselves on the portal so far. A list of such CCOs/Directorates is enclosed.

3. You are, therefore, once again requested to instruct the nominated officers to upload and update data of court cases relating to Administrative/Establishment matters on LIMBS portal. They may also be directed to scan and upload copies of original applications/writ petition/courter replies etc. along with communications received from CGSC immediately.

With best wishes,

Yours Sincerely,

(Vanaja N. Sarna)

Encles. As above:

All the Chief Commissioners/Directors General, CBEC.
List of CCOs/Directorates who have not registered themselves on the Portal

1. Ranchi Central Excise (Patna)
2. Shillong Central Excise
3. Vizag Central Excise
4. DG, CEI, Delhi
5. DG (Systems & Data Management),
6. Delhi Service Tax
7. Mumbai Service Tax